

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****DFR No : 4640 of 2018 & IA No. 268 OF 2019 & IA No. 368 OF 2019****Dated: 30th September, 2019****In the matter of:****Punjab Energy Development Agency****.... Appellant(s)****Versus****Punjab State Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Membe, the Bench did not assemble today.

The matter is posted on **08.11.2019.**

Court Master

NR